CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 37 of 1995.

Wednesday this the 5th day of July, 1995.

CORAM:

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER HON'BLE MR. P. SURYAPRAKASAM, JUDICIAL MEMBER

- K.A. Meethian Pillai, S/o. Hassan Kunju, Aged 50 years, Transmission Assistant, Telephone Exchange, Palarivattom, Kannankulathu House, Uliyannur.P.O., Alwaye.683108.
- K.P. John, S/o.K.M.Pathrose, Aged 40 years, Phone Inspector, Telephone Exchange, Aluva, residing at Kandanalil, Valampur, Pattimattom.P.O.
- Mercy Thomas, D/o.K.M.Abraham, Aged 50 years, Phone Inspector, Office of the Assistant Engineer, External, Palarivattom, residing at 219 Mavelipuram Housing Colony, Kakkanadu.
- 4. R. Rajamani, S/o.S.Ramaswamy Nadar, Aged 38 years, Phone Inspector, Office of the Sub Divisional Engineer(O), Cable Maintenance, East.II, Trivandrum, residing at Indirasadanam, T.C.15/303, Trivandrum.10.
- 5. K.S. Udaya Kumar, S/o.P.Sivasankaran Nair, Aged 30 years, Phone Inspector, Office of the Assistant General Manager (Cable Planing), Nandavanam, Thiruvanantha puram.33, residing at Syamalalayam, Munchira, Puthukkada.P.O.
- 6. Haridas.K., S/o.P.S.Kuttappan, Aged 40 years, Transmission Assistant, Office of the Sub Divisional Engineer(SP), Nandavanam, Trivandrum.33, residing at Thakadivila House, Maidanam, Varkala.P.O.
- 7. K.M. Venugopalan, S/o.K. Madhavan, Aged 39 years, Phone Inspector, Office of the Sub Divisional Officer Phones(E-II), Thiruvananthapuram, residing at Puthenveedu, Sasthavattom.P.O., Perunguzhi(Via).
- 8. R. Vijayalak shmi Amma, D/o.S.K. Neelakantan Nair, Aged 44 years, Transmission Assistant, Office of the General Manager Telecommunication, Bharathi Mansion, Palamoodu, Trivandrum.4, residing at Sithara, Malayam.P.O., Malayinkil.
- 9. C.G.Mohandas, S/o.R.Govindan Nair, Aged 36 years,
 Phone Inspector, Telephone Exchange, Kaniyapuram,
 Thiruvananthapuram, residing at Harisree, Thittamangalam,
 Kodunganoor.P.O., Vattiyoorkavu, Trivandrum.13.
- Devakumar.R., S/o.K.Rajasekharan Nair, Aged 38 years, Phone Inspector, Cash Section, Office of the General Manager Telecommunication Department, Trivandrum.23, residing at Quarter No.Cl/7, RTTC Colony, Kaiman am.P.C., Trivandrum.40.
- 11. G. Ramachandran Unnithan, S/o.P. Govinda Pillai, Aged 40 years, Phone Inspector, Telephone Exchange, Kadakkal, Kollam, residing at Velantavila Veedu, Madavoor, Pallickal.P.O., Trivandrum District.

- 12. V. Nirmala, D/o.K.V. Govinda Pillai, Aged 43 years, Phone Inspector, West-I Sub Division, Telephone Exchange, Thiruvananthapuram, residing at TC 48/808/1, Tharangam, Pashanchira Temple Road, Ambalathara, Trivandrum District.
- 13. R. Ramakrishna Dhas, S/o.A.M. Ramakrishna Pillai, Aged 48 years, Phone Inspector, Circle Telecommunication Training Centre, Trivandrum.695001, residing at T.C.39/702, Chalai, Pandurenga Store Lane, Trivandrum.695036.
- 14. K. Gilbert, S/o.Kamaldhas, Aged 40 years, Phone Inspector, Telephone Exchange, Nedumangad, residing at Zion Bhavan, Anakkuzhy, Meenmutti.P.O., Pacha(Via), Trivandrum District.
- 15. M. Reghunatha Panicker, S/o.Madhavan, Aged 52 years, Higher Grade Transmission Assistant, V.F.T (Variable Frequency Transmission) Station, Telephone Exchange, Trivandrum.
- 16. P.Krishnan Nair, S/o.M.Parameswaran Pillai, Aged 54 years, Phone Inspector, West II/2, Telephone Exchange, Trivandrum, residing at TC 36/136, Deepam, Vallakkadavu.P.O, Trivandrum.8.
- 17. S. Rengan, S/o.V. Subhayyan, Aged 46 years, Transmission Assistant, Air Conditioning Maintenance Centre, Thiruvananthapuram, residing at,TC 28/2109, Fort,Trivandrum.23.
- 18. R. Vasantha, D/o.A. Rama Iyyer, Aged 50 years, Transmission Assistant, Carrier Station, Aluva, residing at Elenjickal Cheriyalayam, High Road, Aluva.
- 19. M.N. Gopinathan Nair, S/o.T.K.Narayanan Nair, Aged 49 years, Eransmission Assistant, Carrier Station, Aluva, residing at Madassery House, Kunnukara.P.C., Aluva.
- 20. Lissy Thomas, D/o.N.T.Thomas, Aged 35 years, Phone Inspector, Cables, Telephone Exchange, Palarivattom, residing at Tholath House, Balakrishnamenon Road, Edappally.P.O., Cochin.24.
- 21. P.M. George, S/o.P.C. Mathew, Aged 49 years, Selection Grade Transmission Assistant, PCM & M/W (Pulse Code Modulation and Micro Wave) Maintenance, Telephone Exchange, Palarivattom, residing at Pallippattu House, Near S.S. College, Mattoor, Applicants (By Advocate Shri M.R. Rajendran Nair)

Vs.

 Union of India, represented by Secretary to Government, Ministry to Communication, Secretariat, New Delhi.

- The Chairman, Telecom Commission, New Delhi.
- The Chief General Manager, Telecom, Kerala Circle, Trivandrum.
- 4. Babu U., Telecom Technical Assistant, O/o the Sub Divisional Engineer, Phones, Chimnakada Exchange, Kollam.
- T.P. Ayyapakurup,
 Telecom Technical Assistant,
 E/10/B Exchange, Changanacherry.
- 6. S. Madhusoodanan Pillai,
 Working at Telephone Exchange,
 Vallikavu, Kollam.
 Respondents

(By Advocate Shri Raju K. Mathews (R.4 to 6)
(By Advocate Shri PR Ramachandra Menon, ACGSC (R.1-3)

- O R-D E R

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants are Phone Inspectors or belong to allied categories. They contend that as a consequence of the direction of the Tribunal in OA-976/90 and OA-83/92 they were informed that 35% of the posts of Junior Telecom Officers (JTOs for short) was reserved for being filled up from among the members of their category. This benefit was extended till the year 2000. However, applicants allege that respondents have diluted this benefit by allowing other categories such as Telecom Technical Assistants to compete against the 35% quota. Applicants pray that the earlier assurance given to them that a 35% quota is reserved for their category should be enforced.

2. This essentially is a matter for respondents to consider as part of their policy of handling the category to which the applicants belong, which is stated to be a

wasting cadre. Applicants are permitted to bring to the notice of 2nd respondent any grievances they have in this regard by means of a representation within one month.

If such a representation is made 2nd respondent shall consider it and pass appropriate orders within four months of the receipt of the representation.

3. Application is disposed of with the aforesaid direction. No costs.

Wednesday this the 5th day of July, 1995.

P SURYAPRAKASAM JUDICIAL MEMBER PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

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